

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-279(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE COMPANY: Ravi Khanna & Anr. V/s. M/s. Soni Infratech Pvt. Ltd.

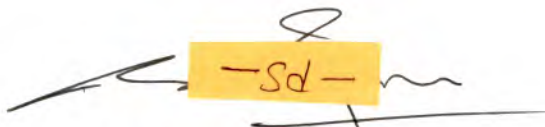
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

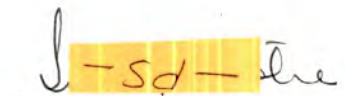
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Virender Ganda, Sr. Advocate for the Financial Creditors Mr. Vipul Ganda, Advocate for the Financial Creditors Mr. Tarun Mehta, Advocate for the Financial Creditors. Mr. Vikram Singh, Advocate for the Corporate Debtor Ms. Navita Sharma, Advocate for the Corporate Debtor Mr. Abhinav Garg, Advocate for the Corporate Debtor			
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Order

Arguments part heard. To come up on 28th August for final disposal.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)